

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No...../199

Kana RamVersus Union of India & Others

| Date of Order | Orders |
|---------------|---|
| 28.5.97 | <p><u>OA 1 83/97</u></p> <p>Mr. Zakir Hussain, Brief holder for Mr. Ajay Gupta, counsel for the applicant.</p> <p><i>At</i> Heard the request of the learned counsel for the applicant, the OA be listed for admission on 28.5.97.</p> <p style="text-align: right;"><i>[Signature]</i> (Rattan Prakash) Member (J)</p> |

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| 28-5-97 | <p><i>None present for the applicant, even though the O.A has been called twice</i></p> <p><i>This O.A. has been filed to seek stay in an order of transfer, but none is present even though the O.A. has been called twice.</i></p> <p><i>It may be listed for admission on 10-7-1997.</i></p> <p><i>At this stage, the learned counsel for the applicant Sh. Ajay Gupta appears and states at Bar that since the applicant has been granted the relief claimed in the O.A, he does not want to pursue the O.A. further. The O.A. therefore, becomes infructuous and is disposed of accordingly at the stage of admission with no order as to costs.</i></p> <p style="text-align: right;"><i>[Signature]</i></p> <p>Central Administrative Tribunal Jaipur Bench, JAIPUR Certified That No Further Action is Required To Be Taken & The Case is Fit For Consignment To Record.</p> <p><i>[Signature]</i> Dealing /smt. Record Section Offices Digit. No. M.....Keeper (Judicial)</p> |
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Copy of order issued to app. vide OH - 1036/10-6-97

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(RATTAN PRAKASH) MEMBER (J)